

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/398(KB)2021
IA(I.B.C)/858(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS ANIL KUMAR KEDIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Noelle Banerjee, Adv.] For the Personal Guarantor
Mr. Dipak Dey, Adv.]
Ms. Sneheta Mitra, Adv.]
Mr. Aniket Ojha, Adv.]

ORDER

1. Ld. Counsel for the Personal Guarantor present.
2. Let a copy of the IA(I.B.C)/858(KB)2024 be served upon the bank, if not already served, for its reply within two weeks.
3. List the matter for consideration **17.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**